

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 139
CP 1 of 2020

Order under Section 66 of Co.Act, 2013

IN THE MATTER OF:

Solitaire Industrial Infrastructure Pvt Ltd

.....Applicant

Order delivered on 20.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the IRP/RP :
For the Respondent :

ORDER

Learned Counsel for Applicant seeks time. Permission is granted. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 20.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)